

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: DELHI.

O.A.No. 862/88

Decided on: 16-9-1993.

Shri B.C. Baurai

...Applicant

Versus

Union of India & Ors.

...Respondents

CORAM:

HON'BLE MR. N.V.KRISHNAN, VICE CHAIRMAN (A).  
HON'BLE MR. B.S.HEGDE, MEMBER (J).

For the applicant ... None.

For the respondents ... Shri P.P.Khurana,  
Counsel.

ORDER (ORAL)

None for the applicant. This case is listed at serial number 9 in today's cause list which contains a warning that the first ten cases are posted peremptorily for final hearing. In the circumstances, this O.A. is dismissed in default.

*ba*  
(B.S.HEGDE)  
MEMBER (J)

*kr*  
(N.V.KRISHNAN)  
VICE-CHAIRMAN (A)

(PKK)  
16091993.